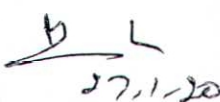


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 20.01.2020 To 24.01.2020				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		FINAL ORDER		
1-5	E/51943-44,51947, 52205,52405/2018	FO/53626-30/2018	21.01.2020	23.01.2020
6	E/52029/2018	FO/53632/2018	21.01.2020	23.01.2020
7-8	E/51954-55/2018	FO/53633-34/2018	22.01.2020	24.01.2020
9-11	E/50845-46, 50875/2018	FO/53635-37/2018	22.01.2020	24.01.2020
12-15	E/50023,52607,52653, 52873/2018	FO/51804-07/2019	21.01.2020	24.01.2020
16	E/51152/2019	FO/50108/2020	21.01.2020	24.01.2020
		MISC ORDER		
1	E/Rom/50293-94/2019 in E/50421&50161/2018	MO/50988-89/2019	21.01.2020	24.01.2020
				 27.1.20 Assistant Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Amit(LDC)

